

### Unemployment in rural areas

†1628. SHRI NARENDRA BUDANIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the number of unemployed youth is increasing continuously in the rural areas of the country;
- (b) if so, the reasons therefor;
- (c) whether Government is formulating any special scheme to provide employment to the youth in rural areas and if so, the details thereof and if not, the reasons therefor; and
- (d) the number of unemployed persons provided jobs by Government during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The Department of Rural Development has not conducted any study/survey for assessing the number of unemployed youths in rural areas of the country. However, The Department of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) to provide unskilled wage employment in the rural areas of the country. The Act guarantees at least 100 days of wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work. The State/UT-wise number of households provided employment and persondays of employment generated during last three years are given in the Statement (See below).

The Department is also implementing Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM) for strengthening livelihoods security and promoting self-employment and Deen Dayal Upadhyay- Gramin Kaushalya Yojana (DDU-GKY), a sub scheme of DAY-NRLM, to promote skilled wage employment in the rural areas of the country. During 2013-14, 2014-15 and 2015-16 numbers of rural youths trained under DDU-GKY were 201019, 86120 and 270392 respectively.

#### Statement

*State/UT-wise No. of households provided employment and Persondays generated under MGNREGA*

*(in lakhs)*

Sl. No.	State	No. of HH provided employment			Persondays generated		
		2013-14	2014-15	2015-16	2013-14	2014-15	2015-16
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	60.40	32.97	35.95	2994.70	1555.87	1986.59
2.	Arunachal Pradesh	1.40	1.36	1.82	36.56	19.05	50.64

†Original notice of the question was received in Hindi.

1	2	3	4	5	6	7	8
3.	Assam	12.62	9.67	15.13	298.47	210.89	495.10
4.	Bihar	20.59	10.36	15.49	862.35	352.73	701.55
5.	Chhattisgarh	25.12	17.48	21.76	1298.94	555.79	1014.65
6.	Gujarat	5.79	5.13	5.57	230.30	181.52	225.51
7.	Haryana	3.25	2.18	1.69	117.88	61.65	48.48
8.	Himachal Pradesh	5.39	4.53	4.23	282.50	190.73	177.08
9.	Jammu and Kashmir	6.58	3.32	6.53	338.12	120.90	316.39
10.	Jharkhand	11.39	11.11	11.27	436.22	453.28	586.50
11.	Karnataka	14.50	10.95	12.37	718.86	433.70	599.21
12.	Kerala	15.24	13.80	15.06	866.03	588.72	741.71
13.	Madhya Pradesh	29.09	27.89	27.02	1229.48	1172.10	1237.72
14.	Maharashtra	11.44	11.60	12.75	517.36	613.88	763.50
15.	Manipur	4.55	4.69	4.74	113.23	101.17	75.33
16.	Meghalaya	3.64	3.51	3.68	215.88	167.35	199.71
17.	Mizoram	1.78	1.94	1.94	133.65	43.60	132.92
18.	Nagaland	4.08	4.05	4.17	183.80	89.93	218.76
19.	Odisha	17.10	14.68	19.98	711.82	534.84	894.53
20.	Punjab	4.12	2.89	4.74	134.68	64.60	144.19
21.	Rajasthan	36.15	36.85	42.21	1838.56	1685.46	2341.22
22.	Sikkim	0.63	0.57	0.65	44.03	24.13	43.84
23.	Tamil Nadu	62.68	56.58	60.53	3677.23	2679.65	3686.75
24.	Telangana	-	24.63	25.51	-	1047.27	1412.07
25.	Tripura	5.91	5.82	5.70	521.61	511.76	538.77
26.	Uttar Pradesh	49.95	39.16	54.59	1753.60	1312.72	1830.63
27.	Uttarakhand	3.97	4.56	5.45	165.62	147.50	224.29
28.	West Bengal	61.33	51.20	61.11	2296.34	1697.08	2865.26
29.	Andaman and Nicobar Islands	0.17	0.13	0.06	8.03	5.11	1.45
30.	Dadra and Nagar Haveli	NR	NR	NR	NR	NR	NR

1	2	3	4	5	6	7	8
31.	Daman and Diu	NR	NR	NR	NR	NR	NR
32.	Goa	0.05	0.07	0.06	1.15	1.72	1.07
33.	Lakshadweep	0.01	0.00	0.00	0.14	0.13	0.03
34.	Puducherry	0.39	0.30	0.33	8.45	3.78	5.62
TOTAL		479.30	413.97	482.10	22035.58	16628.59	23561.07

#### Implementation of PMAY-G

†1629. SHRI PRABHAT JHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is working on a plan to convert one crore of 'Kutchha' houses into concrete homes under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in three years;

(b) if so, the details thereof;

(c) the target fixed for Madhya Pradesh under this plan and the details of progress made, so far, in this direction;

(d) whether necessary policy measures have been taken by Government to ensure the total transparency and impartiality and to identify the hundred per cent real beneficiaries; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Indira Awaas Yojana has been re-structured into Pradhan Mantri Awaas Yojana- Gramin (PMAY -G). Under PMAY-G, it is proposed to construct one crore houses in rural areas in the country over a period of three years from 2016-17 to 2018-19. The detail of year-wise targets and expenditure to be incurred by Central Government is given as under:

(units in nos. & ₹ in crore)		
Year	House to be targeted	Expenditure to be incurred by Central Government
2016-17	33,00,000	27,052
2017-18	33,50,000	27,462
2018-19	33,50,000	27,462

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